

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 27.02.2020**

**NOTICE**

Take notice that the following matters listed on 28.02.2020 in the Court of Chairperson will not be taken up due to non-availability of the bench. The next date of hearing is indicated below: -

| S. No. | Case No.  | Name of the parties   | Original date of hearing | Next date of hearing |
|--------|---|---|--------------------------|----------------------|
| 1.     | Competition Appeal (AT) No. 23 of 2017<br><b>Part Heard</b> | Khanduja Coal Transport Co.<br>Vs.<br>Competition Commission of India & Ors.<br><b>With</b> | 28.02.2020               | 04.03.2020           |
| 2.     | Competition Appeal (AT) No. 24 of 2017<br><b>Part Heard</b> | B. Himmat Lal Agrawal<br>Vs.<br>CCI &Anr.<br><b>With</b>                                    | 28.02.2020               | 04.03.2020           |
| 3.     | Competition Appeal (AT) No. 26 of 2017<br><b>Part Heard</b> | Punjab Transport Co. &Anr.<br>Vs.<br>Competition Commission of India &Anr.<br><b>With</b>   | 28.02.2020               | 04.03.2020           |
| 4.     | Competition Appeal (AT) No. 27 of 2017<br><b>Part Heard</b> | Jasbir Singh Saini, Proprietor of Praveen Transport<br>Vs.<br>CCI<br><b>With</b>            | 28.02.2020               | 04.03.2020           |
| 5.     | Competition Appeal (AT) No. 28 of 2017<br><b>Part Heard</b> | KanhhaiyalalKhandelwal<br>VS.<br>CCI &Anr.<br><b>With</b>                                   | 28.02.2020               | 04.03.2020           |
| 6.     | Competition Appeal (AT) No. 29 of 2017<br><b>Part Heard</b> | KanhhaiyalalKhandelwal, partner of Khandelwal Transport<br>Vs.<br>CCI &Anr.<br><b>With</b>  | 28.02.2020               | 04.03.2020           |
| 7.     | Competition Appeal (AT) No. 30 of 2017<br><b>Part Heard</b> | Punya Coal Road Lines<br>Vs.<br>Competition Commission of India &Anr.<br><b>With</b>        | 28.02.2020               | 04.03.2020           |
| 8.     | Competition Appeal (AT) No. 35 of 2017<br><b>Part Heard</b> | Avaneesh Logistics Pvt. Ltd. &Anr.<br>Vs.<br>CCI &Anr.<br><b>With</b>                       | 28.02.2020               | 04.03.2020           |
| 9.     | Competition Appeal (AT) No. 36 of 2017<br><b>Part Heard</b> | Khandelwal Earth Movers &Anr.<br>Vs.<br>CCI &Anr.   | 28.02.2020               | 04.03.2020           |

|            |   | <b>With</b>   |            |            |
|------------|---|---|------------|------------|
| <b>10.</b> | Competition Appeal<br>(AT) No. 37 of 2017<br><b>Part Heard</b>    | Bimal Kumar Khandelwal &<br>Anr.<br>Vs.<br>CCI & Anr.<br><b>With</b>                    | 28.02.2020 | 04.03.2020 |
| <b>11.</b> | Competition App. (AT)<br>No. 16 of 2018<br><b>Part Heard</b>      | SSV Coal Carriers Pvt. Ltd. &<br>Anr.<br>Vs.<br>CCI & Anr.                              | 28.02.2020 | 04.03.2020 |
| <b>12.</b> | Competition Appeal<br>(AT)<br>No. 05 of 2018<br><b>Part Heard</b> | Karnataka Power Corporation<br>Ltd.<br>Vs.<br>Competition Commission of<br>India & Anr. | 28.02.2020 | 04.03.2020 |

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**By Order**

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Registrar**